

HIGH COURT OF MADHYA PRADESH

MEMO

No. 1143 /Confdl./2014
II-15-12/2000(Part-10)

Dated 29th September, 2014
30th

To,

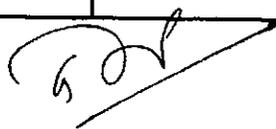
The Registrar (Academic Programmes),
National Judicial Academy,
Bhadbhada Road, Suraj Nagar,
BHOPAL-462044.

Subject: Regarding nomination of Judicial Officers for the month of **October, November, December, 2014 & January, February, March, April, 2015** for training at National Judicial Academy, Bhopal.

Refer:- Letter of Director, NJA, No 2458, dated 19th August, 2014.

In connection with the subject and reference cited above, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Programme' column have been nominated to participate in the training programmes to be held during the month of **October, November, December, 2014 & January, February, March, April, 2015** at National Judicial Academy, Bhopal:-

Sr.	Name of Programme	Schedule	Nomination of Judicial Officers
1.	National Conference of Judges of District Judiciary on "Access to Justice" (P-847).	10.10.14 to 12.10.14	1. Shri Vivek Kumar Shrivastava, ADJ, Jobat Distt. Alirajpur 2. Shri Devendra Pal Singh Gaur, XI ADJ, Gwalior
2.	National Conference of Principal District Judges on "Court Administration and Management (P-849).	11.10.14 to 12.10.14	1. Smt. Kshipra Sharma, D & S Judge, Neemuch 2. Smt. Anjuli Palo, D & S Judge, Shivpuri 3. Shri Krishna Kumar Tripathi, D & S Judge, Panna.
3.	National Orientation Programme for Additional District Judges (P-850).	17.10.14 to 19.10.14	1. Shri Pramod Kumar, I ADJ, Shahdol 2. Shri Omprakash Singh Raghuvanshi (Sr.), AJ to I ADJ, Neemuch 3. Shri Sanjay Kumar Pandey, III ADJ, Bhopal



4.	National Conference of Judges of District Judiciary on Just Sentencing: Policy and Practice (P-851).	17.10.14 to 19.10.14	1. Shri Sanat Kumar Kashyap, I ADJ, Anuppur 2. Shri Mohd. Musa Khan, V ADJ, Mandasaur
5.	National Conference of the Presiding Officers of Vigilance / State Anticorruption Bureau Courts (P-863).	07.11.2014 to 09.11.2014	1. Smt. Indira Singh, I ADJ, Indore. 2. Shri Gunwant Singh Saluja, I ADJ, Ujjain.
6.	National Conference of Principal District Judges on " Court Administration and Management (P-865).	08.11.14 to 09.11.14	1. Shri Braj Kishore Shrivastava, D & S Judge, Damoh 2. Shri Rajendra Kumar Shrivastava (Jr.), D & S Judge, Rewa 3. Shri Arvind Mohan Saxena, D & S Judge, Sehore
7.	National Orientation Programme for Additional District Judges (P-866).	14.11.14 to 16.11.14	1. Shri Sudhir Singh Chouhan, ADJ, Badnagar Distt. Ujjain 2. Shri Harish Kumar Kaushik, ASJ, Special Court No. 4, under Electricity Act, 2004, Gwalior 3. Shri Anil Kumar Singh, ADJ, Sonkatch Distt. Dewas
8.	National Orientation Programme for Newly Appointed Civil Judges (Junior Division) (P-867).	14.11.14 to 20.11.14	1. Shri Firoz Akhtar, II CJ CL II, Ashta Distt. Sehroe 2. Shri Dilip Singh Parmar, II CJ CL II, Alot Distt. Ratlam 3. Shri Deenanath Wadiwa, CJ CL II, Junnardeo (Jamai), District Chhindwara 4. Smt. Manjusha Tekam, V CJ CL II, Chhindwara 5. Smt. Preeti Shikha Agnihotri, X CJ CL II, Jabalpur 6. Sushri Madhulika Mule, III CJ CL II, Indore
9.	National Conference of the Principal Magistrates and Members of Juvenile Justice Boards (P-869).	21.11.14 to 23.11.14	1. Shri Rupesh Kumar Gupta, II AJ to I CJ CL I, Shahdol 2. Shri Awdhesh Kumar (Gupta), III CJ CL I & ACJM, Sagar
10.	National Conference of Judges of District Judiciary on MACT Cases (P-870).	21.11.14 to 23.11.14	1. Shri Sheikh Salim, VIII ADJ, Jabalpur 2. Shri Prayaglal Dinkar, I ADJ, Sidhi
11.	National Conference of the Presiding Officers of CBI Courts (P-872).	05.12.14 to 07.12.14	1. Shri Manoj Kumar Shrivastava, II ADJ, Bhopal 2. Shri Raghvendra Singh Chouhan, V CJ CL I & ACJM, Indore
12.	National Orientation Programme for Additional District Judges (P-874).	12.12.14 to 14.12.14	1. Shri Ram Gopal Singh, AJ to ADJ, Dindori 2. Shri Sunil Kumar Jain (Jr.), III ADJ, Damoh 3. Shri Sanjeev Jain, ADJ, Khategaon Distt. Dewas

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13.	National Orientation Programme for CJMS/Civil Judges (Senior Division) (P-886).	09.01.15 to 11.01.15	1. Shri Kuldeep Jain, I CJ CL I & CJM, Jhabua 2. Shri Ashok Gupta, I CJ CL I & CJM, Damoh 3. Shri Ashok Kumar Sharma (Jr 2), I CJ CL I & CJM, Datia
14.	National Conference of the Presiding Officers of Family Courts (P-887).	09.01.15 to 11.01.15	1. Shri Rishab Kumar Singhai, Principal Judge, Family Court, Jabalpur 2. Shri Amarnath Kesharwani, Principal Judge, Family Court, Guna
15.	National Conference of State Judicial Academies on Continuing Judicial Education: Review of Research Activities and Refresher Programmes at SJAs (P-888).	10.01.15 to 11.01.15	1. Shri Kapil Mehta, OSD, MPSJA, Jabalpur
16.	National Conference of Judges of District Judiciary on "Commercial and Economic Laws" (P-889).	16.01.15 to 18.01.15	1. Shri Gopal Shrivastava, II ADJ, Satna 2. Shri Alok Awasthy, II ADJ, Raisen,
17.	National Orientation Programme for Newly Appointed Civil Judges (Junior Division) (P-890).	16.01.15 to 22.01.15	1. Smt. Neha Bansal, IV CJ CL II, Vidisha 2. Shri Agnindhra Kumar Dwivedi, VII CJ CL II, Sagar 3. Sushri Tabassum Khan, VI CJ CL II, Katni 4. Shri Sharad Kumar Latoriya, I CJ CL II, Shahdol 5. Shri Prashant Pandey, VII CJ CL II, Bhopal 6. Shri Ram Manohar Singh Dangi, VI CJ CL II, Damoh
18.	National Conference of the Presiding Officers of the Courts under SC/ST (POA) Act (P-892).	23.01.15 to 25.01.15	1. Shri Sushil Kumar Sharma, Special Judge SC/ST (PA) Act, Vidisha 2. Shri Rituraj Basant Kumar, Special Judge SC/ST (PA) Act, Guna
19.	National Conference of Judges of District Judiciary on "Access to Justice" (P-893).	23.01.15 to 25.01.15	1. Shri Sanjay Kumar Chaturvedi, ADJ, Kukshi, District Dhar 2. Shri Mahendra Singh Tomar, IV ADJ, Bhind
20.	National Orientation Programme for Additional District Judges (P-895).	06.02.15 to 08.02.15	1. Shri Mohd. Azhar, XIV ADJ, Gwalior 2. Shri Vaibhav Mandloi, III ADJ, Burhanpur 3. Shri Shivkant, III ADJ, Morena
21.	National Conference of the Presiding Officers of NDPS Courts (P-896).	06.02.15 to 08.02.15	1. Shri Ramesh Kumar Shrivastava, II ADJ, Shivpuri 2. Shri Ramlal Yadav, ADJ, Manasa, District Neemuch

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22.	National Conference of Principal District Judges on "Court Administration and Management" (P-897).	14.02.15 to 15.02.15	<ol style="list-style-type: none"> 1. Shri Ashok Kumar Tiwari (Jr.) D & S Judge, Dhar 2. Shri Vishnu Pratap Singh Chouhan, D & S Judge, Sidhi 3. Shri Rajeev Kumar Shrivastava (Sr.) D & S Judge, Barwani
23.	National Conference of Judges of the District Judiciary on "Adjudication of Issues relating to women and children (P-909).	20.02.15 to 22.02.15	<ol style="list-style-type: none"> 1. Shri Rajeev Kumar Karmahe, I ADJ, Mandla 2. Shri Suresh Singh, II ADJ, Hoshangabad
24.	National Conference of the Presiding Officers of Family Courts (P-911).	13.03.15 to 15.03.15	<ol style="list-style-type: none"> 1. Shri Dheeman Narayan Shukla, Principal Judge, Family Court, Ratlam 2. Shri Kushal Pal Singh, Principal Judge, Family Court, Rajgarh
25.	National Orientation Programme for Additional District Judges (P-912).	13.03.15 to 15.03.15	<ol style="list-style-type: none"> 1. Shri Manoj Kumar Tiwari, II ADJ, Sidhi 2. Shri Akhilesh Kumar Mishra, AJ to I ADJ, Singroli 3. Shri Chandra Mohan Upadhyay, II ADJ, Katni
26.	National Orientation Programme for Newly Appointed Civil Judges (Junior Division) (P-913).	13.03.15 to 19.03.15	<ol style="list-style-type: none"> 1. Shri Pankaj Sharma, II CJ CL II, Jora, District Morena 2. Shri Mohd. Zafar Khan, I CJ CL II, Betul 3. Shri Dharendra Singh Parihar, II CJ CL II, Sirmour, District Rewa 4. Shri Mayank Kumar Shukla, XXI CJ CL II, Indore 5. Shri Arvind Shrivastava, CJ CL II, Bareilly, District Raisen 6. Shri Amit Nigam, III CJ CL II, Sihora, District Jabalpur
27.	National Conference of Judges of District Judiciary on "Criminal Law and Human Rights (Development of Law)" (P-914).	20.03.15 to 22.03.15	<ol style="list-style-type: none"> 1. Shri Shamroz Khan, ADJ, Pawai Distt. Panna 2. Shri Mahesh Kumar Saini, X ADJ, Indore
28.	National Conference of Judges of District Judiciary on "Just Sentencing: Policy and Practice" (P-915).	20.03.15 to 22.03.15	<ol style="list-style-type: none"> 1. Shri Shripal Yadav, ADJ, Kotma Distt. Anupur 2. Shri Sharat Chandra Saxena, II ADJ, Ujjain

29.	National Orientation Programme for Newly Appointed Civil Judges (Junior Division) (P-918).	04.04.15 to 10.04.15	1. Smt. Anu Singh, VII CJ CL II, Satna 2. Shri Vidhan Maheshwari, I CJ CL II, Dewas 3. Sushri Nidhi Shrivastava, VIII CJ CL II, Sagar 4. Shri Bishwa Deepak Tiwari, II CJ CL II, Mauganj, District Rewa 5. Shri Kusum Hara Chakarwari, IV CJ CL II, Singroli 6. Shri Girish Kumar Sharma, III CJ CL II, Vidisha
30.	National Conference of State Judicial Academies on "Training of Trainers" (P-919).	04.04.15 to 05.04.15	1. Shri Pradeep Kumar Vyas, Addl. Director, MPSJA, Jabalpur
31.	National Conference of the Presiding Officers of Labour Courts/Tribunals (P-920).	10.04.15 to 12.04.15	1. Shri Ravindra Pratap Singh Chundawat, Presiding Officer, Labour Court, Bhopal 2. Shri Anil Kumar Pathak, Presiding Officer, Labour Court, Gwalior
32.	National Conference of Judges of District Judiciary on "Law & Technology (IPR and Cyber Laws)" (P-921).	10.04.15 to 12.04.15	1. Shri Manoj Kumar Tiwari, XII CJ CL I & ACJM, Bhopal 2. Shri Santosh Prasad Shukla, IV CJ-I & ACJM, Indore
33.	National Conference of Judges of District Judiciary on MACT Cases (P-922).	17.04.15 to 19.04.15	1. Shri Dinesh Prasad Mishra, XV ADJ, Bhopal 2. Shri Anoop Kumar Tripathi, III ADJ, Sagar


30-9-14
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Endt. No. 1144 /Confdl. /2014
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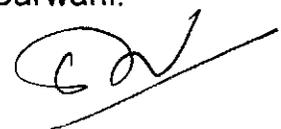
Dated 29th September, 2014
30th

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Vivek Kumar Shrivastava, ADJ, Jobat Distt. Alirajpur.
 2. Shri Devendra Pal Singh Gaur, XI ADJ, Gwalior.
 3. Smt. Kshipra Sharma, D & S Judge, Neemuch.
 4. Smt. Anjuli Palo, D & S Judge, Shivpuri.
 5. Shri Krishna Kumar Tripathi, D & S Judge, Panna.
 6. Shri Pramod Kumar, I ADJ, Shahdol.



7. Shri Omprakash Singh Raghuvanshi (Sr.), AJ to I ADJ, Neemuch.
8. Shri Sanjay Kumar Pandey, III ADJ, Bhopal.
9. Shri Sanat Kumar Kashyap, I ADJ, Anuppur.
10. Shri Mohd. Musa Khan, V ADJ, Mandsaur.
11. Smt. Indira Singh, I ADJ, Indore.
12. Shri Gunwant Singh Saluja, I ADJ, Ujjain.
13. Shri Braj Kishore Shrivastava, D & S Judge, Damoh.
14. Shri Rajendra Kumar Shrivastava (Jr.), D & S Judge, Rewa.
15. Shri Arvind Mohan Saxena, D & S Judge, Sehore.
16. Shri Sudhir Singh Chouhan, ADJ, Badnagar Distt. Ujjain.
17. Shri Harish Kumar Kaushik, ASJ, Special Court No. 4, under Electricity Act, 2003, Gwalior.
18. Shri Anil Kumar Singh, ADJ, Sonkatch Distt. Dewas.
19. Shri Firoz Akhtar, II CJ CL II, Ashta Distt. Sehroe.
20. Shri Dilip Singh Parmar, II CJ CL II, Alot Distt. Ratlam.
21. Shri Deenanath Wadiwa, CJ CL II, Junardeo (Jamai), District Chhindwara.
22. Smt. Manjusha Tekam, V CJ CL II, Chhindwara.
23. Smt. Preeti Shikha Agnihotri, X CJ CL II, Jabalpur.
24. Sushri Madhulika Mule, III CJ CL II, Indore.
25. Shri Rupesh Kumar Gupta, II AJ to I CJ CL I, Shahdol.
26. Shri Awdhesh Kumar Gupta, III CJ CL I & ACJM, Sagar.
27. Shri Sheikh Salim, VIII ADJ, Jabalpur.
28. Shri Prayaglal Dinkar, I ADJ, Sidhi.
29. Shri Manoj Kumar Shrivastava, II ADJ, Bhopal.
30. Shri Raghvendra Singh Chouhan, V CJ CL I & ACJM, Indore.
31. Shri Ram Gopal Singh, AJ to ADJ, Dindori.
32. Shri Sunil Kumar Jain (Jr.), III ADJ, Damoh.
33. Shri Sanjeev Jain, ADJ, Khategaon Distt. Dewas.
34. Shri Kuldeep Jain, I CJ CL I & CJM, Jhabua.
35. Shri Ashok Gupta, I CJ CL I & CJM, Damoh.
36. Shri Ashok Kumar Sharma (Jr 2), I CJ CL I & CJM, Datia.
37. Shri Rishab Kumar Singhai, Principal Judge, Family Court, Jabalpur.
38. Shri Amarnath Kesharwani, Principal Judge, Family Court, Guna.
39. Shri Kapil Mehta, OSD, MPSJA, Jabalpur.
40. Shri Gopal Shrivastava, II ADJ, Satna.
41. Shri Alok Awasthy, II ADJ, Raisen.
42. Smt. Neha Bansal, IV CJ CL II, Vidisha.
43. Shri Agnindhra Kumar Dwivedi, VII CJ CL II, Sagar.
44. Sushri Tabassum Khan, IV CJ CL II, Katni.
45. Shri Sharad Kumar Latoriya, I CJ CL II, Shahdol.
46. Shri Prashant Pandey, VII CJ CL II, Bhopal.
47. Shri Ram Manohar Singh Dangi, VI CJ CL II, Damoh.
48. Shri Sushil Kumar Sharma, Special Judge SC/ST (PA) Act, Vidisha.
49. Shri Rituraj Basant Kumar, Special Judge SC/ST (PA) Act, Guna.
50. Shri Sanjay Kumar Chaturvedi, ADJ, Kukshi, District Dhar.
51. Shri Mahendra Singh Tomar, IV ADJ, Bhind.
52. Shri Mohd. Azhar, XIV ADJ, Gwalior.
53. Shri Vaibhav Mandloi, III ADJ, Burhanpur.
54. Shri Shivkant, III ADJ, Morena.
55. Shri Ramesh Kumar Shrivastava, II ADJ, Shivpuri.
56. Shri Ramlal Yadav, ADJ, Manasa, District Neemuch.
57. Shri Ashok Kumar Tiwari (Jr.) D & S Judge, Dhar.
58. Shri Vishnu Pratap Singh Chouhan, D & S Judge, Sidhi.
59. Shri Rajeev Kumar Shrivastava (Sr.) D & S Judge, Barwani.
60. Shri Rajeev Kumar Karmahe, I ADJ, Mandla.



61. Shri Suresh Singh, II ADJ, Hoshangabad.
62. Shri Dheeman Narayan Shukla, Principal Judge, Family Court, Ratlam.
63. Shri Kushal Pal Singh, Principal Judge, Family Court, Rajgarh.
64. Shri Manoj Kumar Tiwari, II ADJ, Sidhi.
65. Shri Akhilesh Kumar Mishra, AJ to I ADJ, Singroli.
66. Shri Chandra Mohan Upadhyay, II ADJ, Katni.
67. Shri Pankaj Sharma, II CJ CL II, Jora, District Morena.
68. Shri Mohd. Zafar Khan, I CJ CL II, Betul.
69. Shri Dharendra Singh Parihar, II CJ CL II, Sirmour, District Rewa.
70. Shri Mayank Kumar Shukla, XXI CJ CL II, Indore.
71. Shri Arvind Shrivastava, CJ CL II, Bareilly, District Raisen.
72. Shri Amit Nigam, III CJ CL II, Sihora, District Jabalpur.
73. Shri Shamroz Khan, ADJ, Pawai, Distt. Panna.
74. Shri Mahesh Kumar Saini, X ADJ, Indore.
75. Shri Shripal Yadav, ADJ, Kotma Distt. Anupur.
76. Shri Sharat Chandra Saxena, II ADJ, Ujjain.
77. Smt. Anu Singh, VII CJ CL II, Satna
78. Shri Vidhan Maheshwari, I CJ CL II, Dewas.
79. Sushri Nidhi Shrivastava, VIII CJ CL II, Sagar.
80. Shri Bishwa Deepak Tiwari, II CJ CL II, Mauganj, District Rewa.
81. Shri Kusum Hara Chakarwari, IV CJ CL II, Waidhan (Singroli).
82. Shri Girish Kumar Sharma, III CJ CL II, Vidisha.
83. Shri Pradeep Kumar Vyas, Additional Director, MPSJA, Jabalpur.
84. Shri Ravindra Pratap Singh Chundawat, Presiding Officer No. 1, Labour Court, Bhopal.
85. Shri Anil Kumar Pathak, Presiding Officer No.-2, Labour Court, Gwalior.
86. Shri Manoj Kumar Tiwari (Jr.), XII CJ CL I & ACJM, Bhopal.
87. Shri Santosh Prasad Shukla, IV CJ-I & ACJM, Indore.
88. Shri Dinesh Prasad Mishra, XV ADJ, Bhopal.
89. Shri Anoop Kumar Tripathi, III ADJ, Sagar.

For information and compliance.

The nominated Judicial Officers are directed to observe following instructions:

- To intimate the Registry about their participation in the training programme, along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.
- To deposit their dues like lodging, boarding etc. at National Judicial Academy, Bhopal and claim the same in their T.A. Bills, as per rules. Kind attention is also invited to this Registry D.O. No. 657/Confdl/2008, dated 24-6-2008 in this regard.
- **To bring Laptop during the training programme.**
- To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
- To arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.



- To apprise themselves with the contents of the Joining Instructions available on the NJA website www.nja.gov.in and observe the same.
- 3. The District & Sessions Judge, Alirajpur / Gwalior / Neemuch / Shivpuri / Panna / Shahdol / Bhopal / Mandasaur / Damoh / Rewa / Sehore / Ujjain / Dewas / Ratlam / Chhindwara / Jabalpur / Indore / Sagar / Sidhi / Dindori / Jhabua / Datia / Satna / Raisen / Vidisha / Katni / Guna / Bhind / Burhanpur / Morena / Dhar / Barwani / Mandla / Hoshangabad / Singrauli / Betul / Anuppur for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
- 4. The Registrar, M.P. Industrial Court, New Moti Bungalow, M.G. Road, Indore for information. You are requested to inform nominated Presiding Officers of the Labour Courts to attend the workshop as per schedule.
- 5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer(s) nominated for imparting training to other Judicial Officers during various courses.


3.8.14

(VED PRAKASH)
REGISTRAR GENERAL